

Government does not intend to change the policy at present.

Reservation in Subordinate Cadre for Sweepers in Public Sector Banks

4840. SHRI R. R. BHOLE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have issued instructions to Public Sector Banks to reserve 25 per cent posts in Subordinate Cadre for sweepers working in the Bank;

(b) whether this policy is being followed by Bank of Baroda; and

(c) if so, the number of sweepers appointed to Sub-staff up to June, 1981?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The Government has advised the Public Sector Banks to reserve 25 per cent of the vacancies, accruing in the peon's cadre, for being filled by transfer from sweepers, farashes, chowkidars etc. subject to their satisfying certain minimum length of service and educational qualifications.

(b) and (c). The Bank has reported that their full-time Sweepers, Farashes, Chowkidars etc. are in the same scale of pay as the peons in the subordinate cadre. Other service conditions are also the same except that Sweepers, Farashes etc. are not considered for assignment of duties attracting special allowance in subordinate cadre under the existing Bipartite Settlement. The Bank is trying to sort out the industrial relations issues involved.

'Disturbed Area' Allowance to Central Government Servants in Manipur

4841. SHRI ERA ANBARASU: Will the Minister of FINANCE be pleased to state:

(a) why discrimination is being shown in the matter of giving "dis-

turbed area" allowance to Central Government servants in Manipur State, whereas it is 25 per cent without any salary limit in the adjoining Mizoram State and 30 per cent in Nagaland, it is 6 per cent upto salary ceiling of Rs. 750/- in Manipur State; and

(b) whether it is proposed to review such anomalies and the Central Government servants in Manipur State which has been declared as a disturbed area under the Army Act by the Government of India be given disturbed area and special compensatory allowance on par with that in the neighbouring States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b). There is no scheme as such for the grant of "disturbed area" allowance to Central Government employees in areas declared as "disturbed areas". Only special compensatory allowance is admissible in all States and Union Territories of North Eastern region. However, in Mizoram, a special allowance in lieu of an adhoc (disturbed area) allowance sanctioned earlier has been granted. The rates of the special compensatory allowance differ from State to State and in some cases, from area to area within the same State. The rate of special compensatory allowance in Nagaland is 25 per cent of pay. In Mizoram the rates of special compensatory allowance vary from 20 per cent to 30 per cent depending upon the area. In Manipur, there are two rates i.e. 15 per cent of pay in hill sub divisions, and 6/6 1/2 per cent of pay in other areas. The latter allowance has only recently been improved from 3.5 per cent of pay to 66 1/2 per cent of pay after careful consideration and also after taking into account that Manipur has been declared as a disturbed area. The allowance continues to be admissible at 3.5 per cent of pay in Assam and Meghalaya. There is no proposal at present for further improving the

existing rates of special compensatory allowance in Manipur.

राष्ट्रीयकृत बैंकों में छोटी जमा योजना

4842. श्री मन्वर शर्मा: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या राष्ट्रीयकृत बैंकों की छोटी जमा योजनाओं (घर-घर जाकर वसूली) के अन्तर्गत विशिष्ट शर्तों पर देश भर में 20,000 से भी अधिक एजेंट कार्यरत हैं और उन शर्तों में कुछ सुविधायें भी शामिल हैं;

(ख) क्या इन सभी बैंकों ने सितम्बर, 1980 से इन सभी सुविधाओं को पूर्णतया मन्नाप्त कर दिया है; और

(ग) यदि उपर्युक्त मांगों का उत्तर सकारात्मक है, तो क्या सरकार का उनको पुनः ये सेवाएँ प्रदान करने का विचार है और यदि हाँ, तो कब तक और यदि नहीं, तो उसके क्या कारण हैं?

वित्त मंत्रालय में उप मंत्री (श्री मगन-भाई बारोट): (क) कमीशन एजेंटों के माध्यम से, छोटी-छोटी जमा राशियों को लोगों के घरों से इकट्ठा करने के वास्ते बहुत से राष्ट्रीयकृत बैंकों की दैनिक जमा-संग्रह योजनाएँ हैं। ऐसे एजेंटों द्वारा जमा की गई जमाओं की राशि पर 3 प्रतिशत से 3½ प्रतिशत की दर से कमीशन दिया जाता है। इसके अलावा, कुछ बैंक सवारी भत्ता, वाहन की खरीद के लिए ऋण आदि सुविधायें भी प्रदान कर रहे हैं। भारतीय बैंक संघ (आई. वी. ए.) ने, जो बैंकों के प्रबन्धकवर्ग का प्रतिनिधित्व करता है, मई 1980 में एक परिपत्र द्वारा बैंकों को यह सलाह दी कि जमा राशियों के संग्रहकर्ताओं को निर्धारित दर से कमीशन के अलावा कोई अन्य भत्ता या सुविधा नहीं दी जानी चाहिये।

(ख) स्थिति की जानकारी बैंकों से ली जा रही है तथा सदन के पटल पर रख दी जायेगी।

(ग) जमा राशियों के संग्रहकर्ताओं को क्या सुविधायें दी जायें, इस प्रश्न पर निर्णय पूर्णतः बैंक प्रबन्धकों द्वारा किया जाना है।

Purchase of St. James Hotel in London by Indian Hotels Company Ltd.

4843. SHRI R. MUTHUKUMARAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of Indian Hotels Company Ltd., purchasing St. James Hotel in London belonging to Bass Charrington as reported in the Press and advertised by the Indian Company and if so, whether Government have given necessary approvals;

(b) complete details of the company's proposal and the Government sanctions issued in this respect; if any;

(c) has the same group taken over Bailey's Hotel in London, if so, details of Government approvals; and

(d) if Government sanctions have not been obtained for the above projects, what action Government propose to take?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) to (d). No, Sir. No such proposals have been received by Government.

Tax Being Charged from Tourists Buses by Karnataka Government

4844. SHRI A. C. DAS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) that an exorbitant State Passenger Tax i.e. Rs. 3200/- passenger bus is being charged from the tourist buses going from various parts of the country by the Karnataka Government.

(b) is it a fact that this exorbitant tax is discouraging the domestic/foreign tourism in India; and